

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

**No. K-13015/01/2021-US-II**  
**Government of India**  
**Ministry of Law and Justice**  
**Department of Justice**  
**(Appointments Division)**

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 3<sup>rd</sup> September, 2021.

**NOTIFICATION**

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Kausik Chanda, Additional Judge of the Calcutta High Court, to be a Judge of the Calcutta High Court with effect from the date he assumes charge of his office.

  
63/9/2021

(Rajinder Kashyap)  
Additional Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
**Minto Road, New Delhi.**

: 2 :

Dated 03.09.2021.

No. K-13015/01/2021-US-II

Copy to:-

- 1 Shri Justice Kausik Chanda, Additional Judge, Calcutta High Court, Kolkata.
- 2 The Secretary to Governor of West Bengal, Kolkata.
- 3 The Secretary to Chief Minister of West Bengal, Kolkata.
- 4 The Secretary to Acting Chief Justice, Calcutta High Court, Kolkata.
- 5 The Chief Secretary, Government of West Bengal, Kolkata.
- 6 The Registrar General, Calcutta High Court, Kolkata
- 7 The Accountant General, West Bengal, Kolkata.
- 8 The President's Secretariat, (CA.II Section), 07 Krishna Menon Marg, New Delhi
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 3, Janpath Road, New Delhi..
- 11 PS to ML&J/PPS to Secretary (J).
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

*A.K. Aggarwal*  
03.09.2021

(Arun Kumar Aggarwal)  
Section Officer (Appointments)  
Tele: 2338 3037